

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4274**  
ANSWERED ON 26/03/2025

4274. SHRI Y S AVINASH REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has reviewed the progress of Pradhan Mantri Roof Top Solar Scheme introduced recently and if so, the details thereof;
- (b) whether it is a fact that the scheme has not been implemented in its full vigour despite the efforts made by the Government and if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to achieve desired results?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) to (c) The Ministry of New and Renewable Energy is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country since February 2024.

The progress of the scheme is being reviewed regularly at different levels including with states/DISCOMs at the highest level i.e. State Ministers and Secretaries. Ministry is also conducting regional meetings as well as state level meetings to review the progress of the scheme. Regional meetings have already been held at Kolkata, Mumbai and Jaipur at the level of Union Cabinet Minister. Last state level meeting was held in Goa on 3<sup>rd</sup> March 2025 at the level of Minister of State. Further, monthly meetings are being held at the ministry with vendors and by the REC in all states.

This has resulted in accelerated implementation of the scheme resulting in achieving over 10.42 lakh households benefitted under the scheme by 19.3.2025 i.e. in a period of around one year, as compared to only 7.94 lakh rooftop solar installations in residential sector achieved under the previous schemes of the Ministry during the last 10 years prior to launch of the PMSG: MBY.

To further accelerate the progress and achieve the target of installation of rooftop solar for one crore households by 2026-27 under PMSG: MBY, the Ministry has also taken following measures:

- Online process from registration to disbursement of subsidy directly in to the bank account of the residential consumer through a user-friendly National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6.75% for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.

- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available. A total of 13301 vendors are registered on the portal as on 11.3.2025 and providing services.
- Capacity building and training programmes being conducted for creating skilled manpower. A total of 62954 persons have been trained till 20.3.2025.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

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